NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 140/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Amarjyot Chemical Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Homant Lille. Adrile

- Humber

<u>ORDER</u>

C.S.P No. 140/230-232/NCLT/MB/MAH/2017

Petition admitted, vide separate Order. List this matter for hearing on 13.04.2017.

Sd/-

B. S.V. PRAKASHÆUMAR

Member (Judicial)